

DIVISION BENCH

ITEM NO.167

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.80/ND/2016

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRADEEP GARG VS. SAHARAN ASHIYANA PVT LTD
UNDER SECTION	241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Arun Saxena with
Ms. Nalini, Adv.

: For the Petitioner

ORDER

- 1. At the request made by the Ld. Counsel representing the petitioner, the matter is adjourned for 18th July, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

16th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**